

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-74(ND)/2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
08.02.2018**

**NAME OF THE COMPANY: Bal Pratap SriKent Vs. Integrated Caps Pvt.  
Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	<b>For the Petitioner:</b>	Mr. Neeraj Kumar Gupta, Advocate		
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	<b>For the Respondent:</b>	Mr. K.D. Sharma, Advocate		
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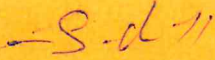
**ORDER**

The Ld. Counsel for the Petitioner submits that he shall be complying with the provisions of Section 9(3)(c) of the Code during the course of the day. An advance copy has been given to the opposite counsel.

To come for further consideration on 16<sup>th</sup> February, 2018.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**